



RAJASTHAN HIGH COURT
HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR

S.B. Civil Writ Petition No. 19434/2022

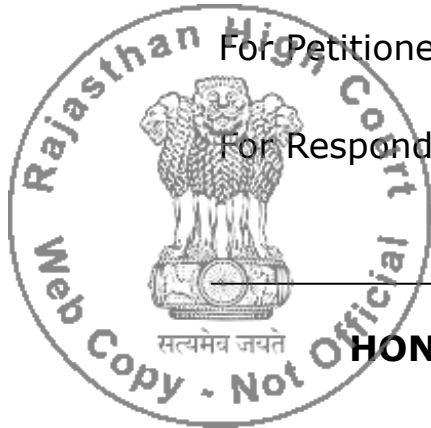
Surya Jain

----Petitioner

Versus

State of Rajasthan & Ors.

----Respondents



For Petitioner(s) : Mr. Muktesh Maheshwari
Mr. Akshay Kumar Surana
For Respondent(s) : Mr. Ravi Bhansali, Sr. Advocate
assisted by Mr. Akhilesh Rajpurohit
Mr. Dilip Choudhary

HON'BLE MR. JUSTICE VINIT KUMAR MATHUR
Order

06/01/2023

Heard learned counsel for the petitioners.

Issue notice, returnable on 19.01.2023. Issue notice of stay application also.

Mr. Akhilesh Rajpurohit, learned counsel appears on behalf of respondent Nos.4 and 5, therefore, notices need not be issued to them.

Learned counsel for the petitioners will be free to serve a copy of the writ petition on the Standing counsel of the respondent Nos.1 to 3 in addition to the notices filed.

Learned counsel for the respondent Nos.4 and 5 seeks some time to file reply.

Time prayed for is allowed.

Put up on 19.01.2023.

(VINIT KUMAR MATHUR),J

134-Shahenshah/-